

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER	:		
PETITION NUMBER	:	TCP/78/2016	
NAME OF THE PETITIONER(S)	:	Mr. Ramanathan Nagendran & Another	
NAME OF THE RESPONDENT(S)	:	M/s. Text 'N' Graphics Pvt Ltd	
UNDER SECTION	:	397/398	

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. K. Gautham Kumar
Athiban Vijay A.K.
for.
Anil Nair

Counsel for P

Athiban

ORDER

Shri A K Athiban Vijay, proxy counsel representing senior counsel for petitioner present. Counsel for respondents absent. It is submitted that the counsel for petitioner that the talks of settlement between the parties are in progress. The matter is posted for reporting the same. Put up on 09.01.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)